

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. Nos. 34-A/2016 & 34-B/2016 with
T.P. No 34/111A/NCLT/AHM/2016(New)
C.A. Nos. 284/2014 & 137/2015 with
C.P. No. 13/111A/CLB/MB/2013(Old)

Coram:

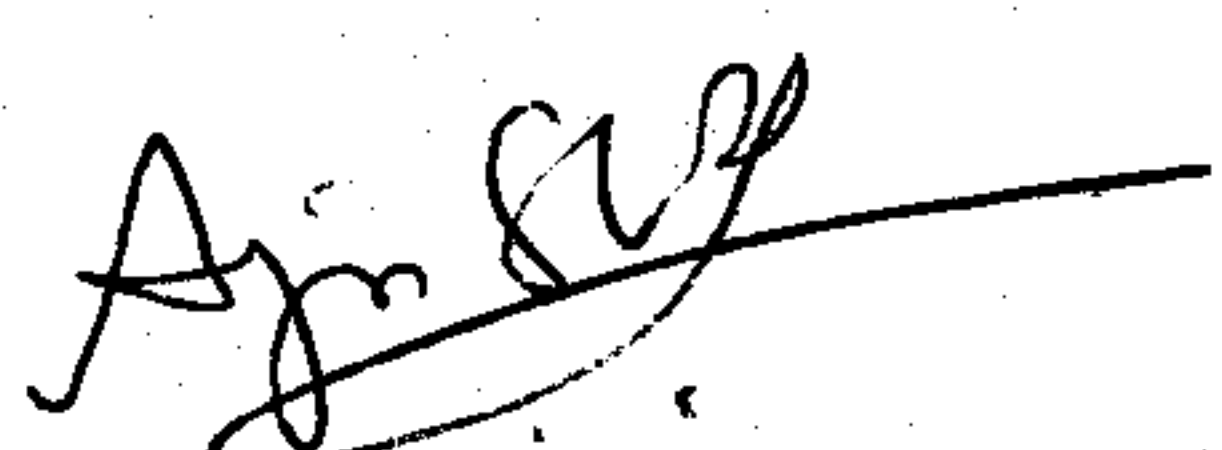
Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017**

Name of the Company: Shobhna P. Mahajan
V/s.
Micro Inks Ltd.

Section of the Companies Act: Section 111A of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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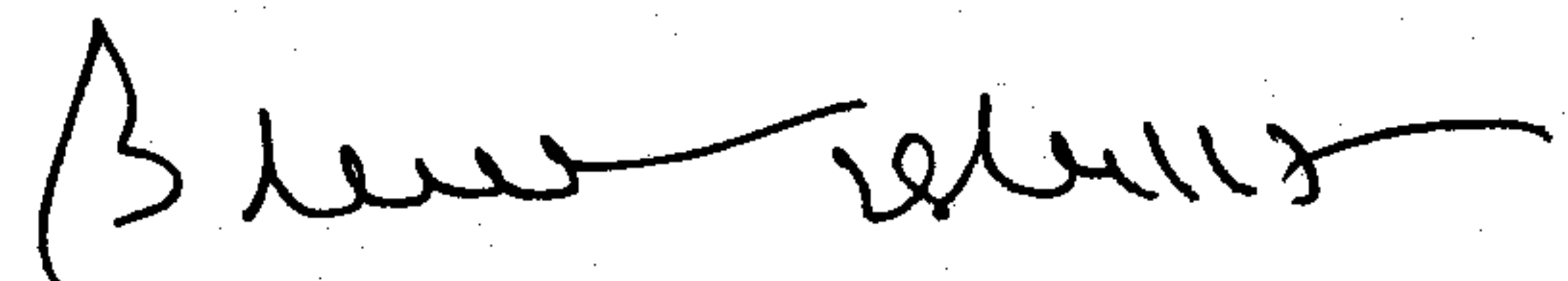
1.	ARJUN R. SHETH	ADVOCATE SOLICITOR	RESPONDENT	
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2. **ORDER**

Petitioner no present. Learned Advocate Mr. Arjun Sheth present for Respondent.

Learned Counsel for Respondent represented that he will file written arguments serving a copy to petitioner. Petitioner shall also file written arguments.

List the matter on 14.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 28th day of April, 2017.